MINISTRY OF DEFENCE

No. 1831, dated 13th Nov. 1956.—The following perm. Grade IV and Offg. Grade III Officers of the C.S.S., are appointed as Section Officers in the Min. of Def. w.e.f. 16th Oct. 1956:—

Sarasvati, J. S. Chowhahan, a perm. Grade IV and Offg. Grade III Officer of the C.S.S., Section Officer Min. of Def., was granted earned leave for 6 days, 7th Oct. 1956.

No. 1832, dated 8th Nov. 1956.—Shri K. S. Chowhahan, a perm. Grade IV and Offg. Grade III Officer of the C.S.S., Section Officer Min. of Def., was granted earned leave for 7 days, 10th Oct. 1956.

No. 1833, dated 5th Nov. 1956.—With ref. to Min. of Def. Notn. No. 1602, dated 29th Sep. 1956, Shri M. N. Das, a perm. Grade IV and Offg. Grade III Officer of the C.S.S., Section Officer Min. of Def., was granted an extension of earned leave for 8 days, 12th Oct. 1956.


Shri M. V. RAMANAMURTHI, Under Secy.

No. 1837, dated 18th Nov. 1956.—The undermentioned officer is permitted to relinquish his apptt. of Offg. Supdt. of Dev., Grade II, T. D. E. Stores, Kampur, 18 days' earned leave, 24th Sep. 1956.

SEWA SINGH, Under Secy.

No. 1838, dated 14th Nov. 1956.—The undermentioned officer is granted leave:—

Indian Ordinance Services


DTE. GENL. ORG. FACTORIES

Indian Ordinance Services

No. 1830, dated 20th Oct. 1956.—Shri W. Ferguson, W.M., is to be Offg. Supdt. Grade II, until further orders, 6th Nov. 1956.

Shri P. N. Sundaram, tempy. A.W.M. has been released from service, 15th Sep. 1956.

K. RAJAGOPALAN, Under Secy.

No. 1841, dated 7th Nov. 1956.—Third Officer NARINDER SINGH (NCC/1232) of the Junior Division (Army Wing) of the N.C.C., Punjab, has been permitted to relinquish his commission w.e.f. 15th Sep. 1956, under rule 28(2) (f) of NCC Rules.

No. 1842, dated 8th Nov. 1956.—Corrigendum.—In M. of D. Notn. No. 618/56, under Madhya Pradesh, for 'Raja Mohan' PUROHIT (NCC/1115), read 'Raja Mohan' PUROHIT (NCC/1115)².

G. C. L. JONES, Dy. Secy.

No. 1843, dated 16th Nov. 1956.—The following appointment is made:—

ARMY HEADQUARTERS

M.G.O. Branch


N. DUTT, Asstt. C.A.O.

No. 1844, dated 14th Nov. 1956.—The following appointments are made:—

REGULAR ARMY

Regular Commissions

The undermentioned short service regular commissioned officers to be Capt's. w.e.f. 12th June 1956, with seniority for pay and promotion under AI 374/46 as indicated against their names and relinquish their S.S.R.C.s.:—

RAJPAL SINGH (SS 16295 now IC 79827), Armd. Corps, with seniority as 2/Lt. from 6th Feb. 1941, as Lt. from 6th Feb. 1948 and as Capt. from 6th Feb. 1947.

BHUPINDER SINGH (SS 16237 now IC 7981), Armd. Corps, with seniority as 2/Lt. from 18th May 1947, at Lt. from 18th May 1949 and as Capt. from 18th May 1953.

The undermentioned emergency commissioned officer to be Capt. w.e.f. 18th June 1956, with seniority for pay and promotion under AI 12/570 as indicated against their names and relinquish their S.S.R.C.s.:—

MAGHA SINGH (IEC 6884 now IC 7983), Armd. Corps, with seniority as 2/Lt. from 3rd Oct. 1943, as Lt. from 3rd Apr. 1945 and as Capt. from 3rd Apr. 1945.

The undermentioned short service regular commissioned officers to be Capt's. w.e.f. 18th June 1956, with seniority for pay and promotion under AI 374/46 as indicated against their names and relinquish their S.S.R.C.s.:—

Sivankara Pillai Rajasekharan NAIR (SS 8008 now IC 7588), Artillery, with seniority as 2/Lt. from 19th Sep. 1943, as Lt. from 18th Mar. 1945 and as Capt. from 19th Sep. 1949.

KARAN SINGH (SS 19692 now IC 7985), A.O.C., with seniority as 2/Lt. from 16th Oct. 1944, as Lt. from 16th Apr. 1946 and as Capt. from 16th Oct. 1950.

Aaron Elias SOLOMON (SS 13650 now IC 79860, A.O.C., with seniority as 2/Lt. from 13th Oct. 1946, as Lt. from 13th Apr. 1948 and as Capt. from 13th Oct. 1952.

Brij Raj Kishore RAWAT (SS 14141 now IC 79822, A.S.C., with seniority as 2/Lt. from 13th July 1947, as Lt. from 13th July 1949 and as Capt. from 13th July 1952.

The undermentioned short service regular commissioned officer to be Capt. w.e.f. 16th June 1956, with seniority for pay and promotion under AI 9/S/50, as indicated against his name and relinquishes his S.S.R.C.: —

Thirumurugan Narayanaan KATAKKAR (SS 16033 now IC 79892, Armd Corps, with seniority as 2/Lt. from 13th Nov. 1946, as Lt. from 18th Nov. 1948 and as Capt. from 16th Nov. 1952.

The undermentioned emergency commissioned officers to be Capt. w.e.f. 3rd July 1956, with seniority for pay and promotion under AI 94/48 as indicated against their names and relinquish their E.C.s.: —

Manavathur Thomas GEORGE (IEC 5485 now IC 79878), Insps., with seniority as 2/Lt. from 16th Apr. 1943, as Lt. from 15th Oct. 1944 and as Capt. from 15th Apr. 1949.

Vadakkal Kuruppath BALKRISHNA (IEC 12895 now IC 79838), A.S.C., with seniority as 2/Lt. from 15th Mar. 1946, as Lt. from 15th Sep. 1947 and as Capt. from 15th Mar. 1952.

The undermentioned short service regular commissioned officers to be Lts. w.e.f. 16th Aug. 1956, with seniority for pay and promotion under A.I. 279/51, as indicated against their names and relinquish their S.S.R.C.: —

ARJUN VERMA (SS 16463 now IC 79800), Sig., with seniority as 2/Lt. from 27th Jul. 1952 and as Lt. from 27th Jul. 1956.

Satish Kumar SINGHAL (SS 16625 now IC 7598), Sigs., with seniority as 2/Lt. from 21st Feb. 1951 and as Lts. from 8th Nov. 1953 and as Lt. from 15th Oct. 1952.

The undermentioned from tempy. commissions to be Lts. w.e.f. 10th Sep. 1956, with seniority for pay and promotion under AI 9/5/50 as indicated against their names and relinquish their T.C.s.: —

Ranjan Dev KHANNA (TC 30109 now IC 79744) A.O.C., with seniority as 2/Lt. from 20th Sep. 1950 and as Lt. from 20th Sep. 1952.

Kul Bhusan Dev CHOPRA (TC 30244 now IC 79729) Infy., with seniority as 2/Lt. from 16th Oct. 1950 and as Lt. from 15th Oct. 1952.

HARI SINGH (TC 39688 now IC 79775) and Jai Goswami SRIVASTAVA (TC 39668 now IC 79769), A.S.C., with seniority as 2/Lt. from 21st Feb. 1951 and as Lts. from 21st Feb. 1953.

The undermentioned from tempy. commissions to be Lts. w.e.f. 16th Aug. 1956, with seniority for pay and promotion under AI 9/5/50 as indicated against their names and relinquish their tempy. commissions.

Sadhu Singh SETHI (TC 30217 now IC 79808) Armd Corps, with seniority as 2/Lt. from 15th Oct. 1950 and as Lt. from 15th Oct. 1952.

Bajinder Singh SANDHU (TC 30087 now IC 79793) Infy., with seniority as 2/Lt. from 21st Feb. 1951 and as Lt. from 21st Feb. 1953.

Som Nath DUTT (TC 30097 now IC 79798) Infy., with seniority as 2/Lt. from 7th Nov. 1951 and as Lt. from 7th Nov. 1953.

Narpar Singh LAMBHA (TC 30094 now IC 79777) Infy., with seniority as 2/Lt. from 21st Dec. 1951 and as Lt. from 21st Dec. 1953.

NIRANJAN SINGH, Under Secy.

No. 1545, dated 11th Nov. 1956.—The following appointments are made: —

REGULAR ARMY

Army Ordnance Corps

(Tempre. Civ. L. O. to be Quasi-permt. Civ. L. Os.)


K. V. RAMANAMURTHI, Under Secy.

No. 1846, dated 12th Nov. 1956.—The undermentioned officer is granted the local rank of Lt. Col. without effect on pay and pension, whilst employed as DAMS HQ Southern Command: —


No. 1847, dated 12th Nov. 1956.—The Seniority of the undermentioned officers is revised: —

EDUCATIONAL ESTABLISHMENT

(Sainik School)

(Tempre. Senior Masters to be perm. Senior Masters)


No. 1846, dated 12th Nov. 1956.—The undermentioned officer is granted the local rank of Lt. Col. without effect on pay and pension, whilst employed as DAMS HQ Southern Command: —


No. 1847, dated 12th Nov. 1956.—The Seniority of the undermentioned officers is revised: —

REGULAR ARMY

Short Service Regular Commissions

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Jan. 1948 under M. of D. letter No. 20847/T/XXI/MS 3D/1387/D (MS), dated 19th Apr. 1948, as indicated: —


The seniority of the undermentioned officer who was granted a short service regular commission for five years w.e.f. 1st Jan. 1948 side M. of D. letter No. 1330, dated 6th Aug. 1949, is revised w.e.f. 19th Apr. 1955 under M. of D. letter No. 02847/T/XXI/MS 3D/1387/D (MS), dated 19th Apr. 1955, as indicated: —


Lt. (A/Capt.) S. Gamaliel (SS 14454), Sigs., with seniority for promotion from 14th May 1948 and for pay from 11th Apr. 1948 under AI 222/48.

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Jan. 1948 side M. of D. letter No. 1176, dated 9th Jul. 1946 under M. of D. letter No. 02847/T/XXI/MS 3D/1387/D (MS), dated 19th Apr. 1955, is revised w.e.f. 19th Apr. 1955, as indicated: —


The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Jan. 1948 side M. of D. letter No. 2010, dated 9th Nov. 1949, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02847/T/XXI/MS 3D/1387/D (MS), dated 19th Apr. 1955, as indicated: —

2/Lt. (A/Capt.) C. P. V. Ramasubban (SS 14690), A.O.C., with seniority for pay and promotion from 13th Sep. 1948.

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Jun. 1948 side M. of D. letter No. 334, dated 25th Feb. 1950, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02847/T/XXI/MS 3D/1387/D (MS), dated 19th Apr. 1955, as indicated: —

2/Lt. (A/Capt.) A. N. Sharma (SS 14715), A.O.C., with seniority for pay and promotion from 16th Sep. 1948.


Shri Conjeeveram Deivasigamany PONNURATNAM, 24th Oct. 1956.
The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 15th July 1948 vide M. of D. Notn. No. 1544, dated 3rd Nov. 1951, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apr. 1955, as indicated:—

Lt. (A/Capt.) S. D. Theophilus (SS 14757), Sigts., with seniority for pay and promotion from 7th Aug. 1948.

The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Sep. 1948 w.e.f. M. of D. Notn. No. 578, dated 9th Apr. 1949, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apr. 1955, as indicated:—


The seniority of the undermentioned officer who was granted a short service regular commission for three years w.e.f. 1st Dec. 1948 vide M. of D. Notn. No. 1330, dated 6th Aug. 1949, is revised w.e.f. 19th Apr. 1955 under the provisions of M. of D. letter No. 02847/7/XXI/MS 3D/1387/D(MS), dated 19th Apr. 1955, as indicated:—


No. 1948, dated 14th Nov. 1956.—The undermentioned officers 'on probation' are confirmed:—

Regular Army

Army Medical Corps

Short Service Regular Commission

Lt. B. K. Purohit (MS-5991), S. Banerjee (MS-5992), H. B. Hoare (MS-5996), and R. P. Banerjee (MS-5996), 26th Sep. 1955.

No. 1940, dated 14th Nov. 1956.—The following promotions are made:—

Regular Army

Regular Commissions

Casts, to be Majors.

Sidhiman Ral (IC 2450), M.C. Infy., 22nd Feb. 1956.
H. S. Bohla (IC 5263), V. C. Infsy., 23rd Apr. 1955.
L. S. Puvar (IC 9683), Infy., 1st Nov. 1955.
J. S. Bintra (IC 3171), Infsy., 20th Dec. 1955.
S. A. Moray (IC 3172), Infsy., 2nd Jan. 1956.
G. S. Kale (IC 756), Sant Singh (IC 3490), K. M. Pandalal (IC 1958), I. P. Poojaviah (IC 2927), S. C. Ghosh (IC 4408) and G. S. Randhawa (IC 612), Infy., 15th June 1956.
Sri Ram (IC 5888) and Iqbal Singh (IC 3183), Sigts., 6th June 1956.
B. D. Bhanot (IC 3903), Infy., 25th June 1956.
Bant Singh (IC 6249), Infy., 26th June 1956.
S. K. Singh (IC 3580), Infy., 27th June 1956.
D. Dwarkadas (IC 1104), Sigts., 4th July 1956.
S. N. Mehta (IC 597), Sigts., 5th July 1956.
T. S. Randhawa (IC 3446), Sigts., 11th July 1956.
R. S. Law (IC 964), Armd. Corps, 29th July 1956.
C. R. Belletty (IC 3448) and D. Asirvadam (IC 3727), Sigts., 10th Oct. 1956.

Lt. to be Captains.

No. 1853, dated 12th Nov. 1956.—The undermentioned officers are granted leave:—

**MILITARY ENGINEER SERVICES**

- Shri W. N. Kumar, tempy. B.S.O., 9th Sep. 1956.

Shri A. R. Daruwalla, permr. O.S., privilege leave for one month and 30 days, 3rd Sep. 1956.

Shri Chander Dhar, permr. O.S., privilege leave for one month and 17 days, 4th Sep. 1956.

With ref. to M. of D. Notn. No. 794, dated 2nd July 1956, Shri P. P. Agarwala, A.D.S., extension of leave on M. C. as under:

Half pay leave for 20 days from 1st July 1955 to 20th July 1955.

Extraordinary leave without pay and allr. for 246 days from 21st July 1955 to 20th Mar. 1956.

Half pay leave for 20 days from 21st Mar. 1956 to 9th Apr. 1956.


(M. of D. Notn. Nos. 1097 and 194 dated 10th Sep. 1955 and 4th Feb. 1956 respectively, in so far as they relate to the grant of leave to Shri Agarwala are hereby cancelled).

**ARMY HEADQUARTERS**

- A. G's Branch

Shri B. N. Pandit, permr. O.S., privilege leave for 1 month and 17 days, 4th Sep. 1956.


Shri L. P. Dhingula, tempy. A.E. (E/M), S.O. 3 (EADM), C.C's Office, Lucknow, 30 days' earned leave, 18th Sep. 1956.


**MILITARY NAVY**

No. 1854, dated 12th Nov. 1956.—Corrigenda (1).—In M. of D. Notn. No. 223/56, against the name of Lt. B. C. Ketch (TA 40124), for “11th Mar. 1955” read “1st Nov. 1954”.

(ii) In M. of D. Notn. No. 1413, dated 27th Aug. 1956 under the heading “REGULAR ARMED FORCES—ARMY MEdICAL CORPS” (Regimental Service Regular Commission) Lt. to be Capt. (on proba.”), for “C. C. Abrol (MS-6094)” read “S. C. Abrol (MS-6094)”.

**NAVAL HEADQUARTERS**


**AIR BRANCH**

No. 1863, dated 9th Nov. 1956.—The following promotions are made:—

**INDIAN NAVY**

**Permanent Commission**

Capt. A. Chakraverti is appointed Dy. Chief of the Naval Staff, N.H.Q. from 10th Mar. 1956 (F.N.) and constituted Commodore 2nd Class vice Commodore (Now Rear-Admiral) R. D. Katari.

C. S. RAMACHANDRAN, Jt. Secy.

No. 1861, dated 11th Nov. 1956.—The following appointments are made:—

To be quasi-permr. Asstt. Naval Stores Officers


Shri V. B. Mathur, 1st July 1952.

K. V. RAMANAMURTHI, Under Secy.

No. 1862, dated 10th Nov. 1956.—The following promotion is made:—

**INDIAN NAVY**

**Permanent Commissions**

Executive Branch

Lt. to be Lt. Cdr.

K. V. RAMANAMURTHI, Under Secy.

No. 1864, dated 10th Nov. 1956.—The undermentioned officers are granted leave:—


**NAVY HEADQUARTERS**

Shri N. D. Sab, tempy. CIV. Tech. Adviser (Mech.), 7 days' earned leave, 5th Oct. 1956.

Shri L. P. Kanchanparas, permr. C.S.O. Grade II, privilege leave for 1 month and 15 days, 5th Nov. 1956.

N. DUTT, Ass'tt. C.A.O.

**AIR BRANCH**

No. 1866, dated 12th Nov. 1956.—The following appointment is made:—

With ref. to M. of D. Notn. No. 595, dated 31st Mar. 1956, on satisfactory completion of his probationary period Shri P. V. Vasavada is retained as tempy. CIV. Asstt Prof. in Aeronautical Engineering (Air Frames) at Technical Training College, Indian Air Force, Jalalabad, 24th Aug. 1956.

K. V. RAMANAMURTHI, Under Secy.


(ii) In M. of D. Notn. No. 776, dated 6th May 1956 under the heading “Air Branch”—“Ft. Sgts. to be W.Os. G.T.s. IV” against 19140 Pran Krishna GHOSH and 18503 Paul Varghes BHOJE for “1st Nov. 1955” read “1st Nov. 1954”.

M. SUBRAMANYAM, Under Secy.